

No.15-1/2019-BP-II
Government of India
Ministry of Consumer Affairs, Food & Public Distribution
Department of Food & Public Distribution

Krishi Bhawan, New Delhi - 110 001
Dated – 14th May, 2019

To

The Principal Secretary / Secretary,
Department of Food & Civil Supply,
All State Governments / Union Territory Administrations

Subject: Centrally Sponsored Pilot Scheme on Fortification of Rice & its Distribution under Public Distribution System" – Coverage of MDM and ICDS besides PDS

Respected Sir/Madam,

This is with reference to this Department's letter of even number dated 14-Feb- 2019 conveying Administrative Approval for the Centrally Sponsored Pilot Scheme on "Fortification of Rice & its Distribution under Public Distribution System" and in continuation of this Department's letter dated 11th April, 2019 conveying that the State Governments that have consented to implement the Centrally Sponsored Pilot Scheme on Fortification of Rice & its Distribution under **Public Distribution System**, can also cater to the requirement of Fortified Rice under **Mid Day Meal Scheme** as Department of School Education & Literacy, Government of India has consented (copy enclosed) to bear the incremental cost @ 60 paise in full for the quantity of fortified rice supplied for MDM program.

2. Now, Ministry of Women & Child Development vide its O.M. dated 9th May, 2019 (copy enclosed) has also conveyed its approval to meet the additional cost of supply of fortified rice for the beneficiaries of **Anganwadi Services (ICDS)** and also intimated that "Considering the minimal cost of fortification of rice for the beneficiaries of Anganwadi Services, this Ministry (MWCD) agrees to meet the additional cost @ 60 paise per kg for blending of fortified rice from the funds provided to the States/UTs for supply of Supplementary Nutrition under the Anganwadi Services (ICDS). This will be governed by the prescribed cost sharing ratio between the Centre and States/UTs".

3. In view of the above, Departments of Food & Civil Supply of the States/UTs that are implementing the Centrally Sponsored Pilot Scheme on Fortification of Rice & its Distribution under **Public Distribution System**" may also like to cater to the requirement of MDM and ICDS, however, the primary focus may under the Scheme may be kept on PDS. The conversion charges in case of fortified rice supplied for MDM and ICDS program may be recovered in full from the respective School Education and WCD Departments.

Yours faithfully,

Encl. – Letters as received in r/o MDM & ICDS



(Asit Halder)

Under Secretary to Government of India

Tel: 011-2338 2504

Email: asit.halder@nic.in

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Copy to:

1.	Secretary, Department of School Education & Literacy, Ministry of Human Resource Development, Shastri Bhawan, New Delhi	<i>With the request that an advisory may be issued in this regard to their respective School Education and WCD Departments.</i>
2.	Secretary, Ministry of Women & Child Development, Shastri Bhawan, New Delhi	
3.	Chairman-cum-Managing Director, Food Corporation of India, New Delhi	
4.	Chief Executive Officer, Food Safety & Standards Authority of India, New Delhi.	
5.	Adviser (Health & Nutrition), NITI Aayog, New Delhi	
6.	Joint Secretary (ICDS), Ministry of Women & Child Development, Shastri Bhawan, New Delhi- 110001	
7.	Shri R.C.Meena, Joint Secretary, Department of School Education & Literacy, Shastri Bhawan, New Delhi- 110001	

F. No.14-10/2016 MDM-1-2 (EE.5)
 Government of India
 Ministry of Human Resource Development
 Department of School Education & Literacy
 Mid Day Meal Division

Shastri Bhawan, New Delhi
 Dated the April, 2019

OFFICE MEMORANDUM

Subject: Inclusion of Mid-Day Meal Scheme under the "Pilot Scheme of Fortification of Rice and its Distribution under Public Distribution System of D/o F&PD"-reg.

The undersigned is directed to refer to D/o F&PD OM No.15-1/2019-BP-II dated 25th March, 2019 on the subject mentioned above and to say that as per the existing arrangement, the States/UTs receive foodgrains from FCI and make payments to FCI at district level under Mid Day Meal Scheme. The Govt. of India provides 100% financial assistance for foodgrains to the States/UTs. The States/UTs will continue to follow the same procedure even for fortified rice. The Govt of India will borne the incremental cost @60 paisa per kg for fortification to the States/UTs who in turn will pay to the FCI.

2. This issues with the approval of JS (MDM).

Deepa Anand

(Deepa Anand)

Deputy Secretary to the Govt. of India

Tele:011-2338 2921

~~Sh. K.M.S.Khalsa,~~
 Deputy Secretary to the Govt.of India
 D/o Food & Public Distribution
 M/o Consumer Affairs, Food & Public Distribution

Copy to: Joint Secretary (MDM)

No. CD-I -11/2/2016-CD-I
Government of India
Ministry of Women and Child Development
CD-I Section

Shastri Bhawan, New Delhi
Dated: 09.05.2019

OFFICE MEMORANDUM

Sub: Fortification of Rice and its Distribution under Anganwadi Services(Integrated Child Development Services Scheme)-reg.

The undersigned is directed to refer to Ministry of Consumer Affairs, Food & Public Distribution O.M No. 15-1/2019-BP-II dated 25.03.2019

2. Considering the minimal cost of fortification of rice for the beneficiaries of Anganwadi Services, this Ministry agrees to meet the additional cost @ 60 paise per kg for blending of fortified rice from the funds provided to the States/UTs for supply of Supplementary Nutrition under the above scheme. This will be governed by the prescribed cost sharing ratio between the Centre and States/UTs.

3. This issues with the concurrence of IFD vide their I.D.No. CD-I-11/2/2016-CD-I/AS&FA dated 06.05.2019



(Ram Bachan)

Under Secretary to Government of India

Ministry of Consumer Affairs, Food & Public Distribution

{Kind Attn: Sh. K.M.S. Khalsa, D.S}

Krishi Bhawan, New Delhi-110001

Email: dsbfpd@gmail.com